

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1895  
TO BE ANSWERED ON 11.02.2026**

**JAJPUR ROAD-DHAMRA-BIRAJA KSHETRA RAIL LINK PROJECT**

**1895. DR. RABINDRA NARAYAN BEHERA:**

**Will the Minister of RAILWAYS be pleased to state:**

**the details of the current status of Jajpur Road and Dhamra-Biraja Kshetra rail link project including the date of final cabinet approval along with the proposed timeline for its completion?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**The Survey for the Jajpur–Dhamra new line (101 km) has been completed and the DPR has been prepared.**

**After preparation of Detailed Project Report (DPR), sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.**

**Further, Sanction of any railway project depends upon many parameters/factors which include the following:**

- Anticipated traffic projections and Remunerativeness of the proposed route**
- First and last mile connectivity provided by the project**
- Connection of missing links and providing additional route**
- Augmentation of congested/saturated lines**

- **Demands raised by State Governments/Central Ministries/ Public representatives,**
- **Railway's own operational requirements**
- **Socio-economic considerations**
- **Overall availability of funds.**

**\* \* \* \* \***